

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16742/2018

(Arising out of impugned final judgment and order dated 09-10-2017 in SA No. 520/2011 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

(IA No. 177410/2018 - EXEMPTION FROM FILING O.T.)

WITH

Diary No(s). 29924/2018 (XI)

(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY IN FILING and IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 333/2019 (XI)

(IA No. 22678/2019 - EXEMPTION FROM FILING O.T.

IA No. 150211/2018 - EXEMPTION FROM FILING O.T.

IA No. 123823/2018 - EXEMPTION FROM FILING O.T.

IA No. 22675/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 150210/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 123822/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 23371/2018 (XI)

SLP(C) No. 16744/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80466/2018-CONDONATION OF DELAY IN FILING and IA No.80467/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80469/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16749/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80410/2018-CONDONATION OF DELAY IN FILING and IA No.80411/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80412/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16743/2018 (XI)

(FOR AMENDMENT IN CAUSE TITLE ON IA 131218/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 176307/2019

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 176308/2019

FOR SETTING ASIDE AN ABATEMENT ON IA 176309/2019

FOR CONDONATION OF DELAY IN FILING ON IA 197563/2019

IA No. 131218/2019 - AMENDMENT IN CAUSE TITLE

SLP(C) No. 16746/2018 (XI)

SLP(C) No. 16752/2018 (XI)

(FOR ADMISSION and I.R. and IA No.79862/2018-CONDONATION OF DELAY IN FILING and IA No.79863/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.79865/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16750/2018 (XI)

SLP(C) No. 16748/2018 (XI)

SLP(C) No. 25245/2018 (XI)

Date : 06-09-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Paramjeet Patwalia, Sr. Adv.
Mr. S.R. Singh, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Mr. Ajay Yadav, Adv.
Mr. Kamendra Mishra, AOR

Mr. Ajay Vikram Singh, AOR
Ms. Priyanka Singh, Adv.
Ms. Pranjali Goel, Adv.
Mr. S. Ahmad, Adv.

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s) Mr. T. Mahipal, AOR

Mr. Mukul Kumar, AOR

Mr. P. I. Jose, AOR
Mr. Jenis Francis, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 10th November, 2022.

(SUSHIL KUMAR RAKHEJA)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR